HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

Bail App No. 211/2019

Avinash Kumar

...Applicant(s)/Petitioner(s)

Through: - Mr. J.S Jasrotia, Advocate.

v/s

Union Territory of J&K

...Non-applicant/Respondent

Through: - Mr. A.M Malik, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice.

Mr. A.M Malik, learned Dy. A.G, who accepts notice on behalf of the respondent, shall file objections by the next date.

Copy of the application be supplied to learned counsel for the respondent.

List on 19.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 21.04.2020 Tarun